



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജനുവരി 19 19th January 2021 1196 മകരം 6 6th Makaram 1196 1942 പൗഷം 29 29th Pousha 1942	നമ്പർ } No. }	3
-------------------------	---	--	------------------	---

## PART IV

### Private Advertisements and Miscellaneous Notifications

#### NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Sujatha P. S, Jordan, Old TC 14/747, New TC 27/1391, OVRAA1(1), Observatory Lane, Museum, Vikas Bhavan P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 033; holder of S S L C Book No. D 502587 with Register No. 506885 of March 1983; Electoral Identity Card No. YUC0549048, dated 30-6-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Constituency; also known as P S Babysujatha in the Permanent Account No. AKXPB9614J, issued from Income Tax Department, Government of India; Ration Card No. 1102026307 (Sl No. 1), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; known as Sathyadas Sujatha in the Marriage Certificate with Book No. 12789, dated 8-9-1986, issued from South Kerala

Diocese (LMS), Church of South India, M M. Church, Thiruvananthapuram; and known as Baby Sujatha Pushpabai Sathyadas in the Passport No. P5140536, date of issue 2-3-2017, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Suja Sasikumar consequent on my marriage and have changed my signature as shown below:

Old Signature: 

New Signature: 


This change will come into effect in all records and public documents related to me.

Thiruvananthapuram,  
10-12-2020.

BABY SUJATHA P S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S S Ancy, Jordan, Old TC 14/747, New TC 27/1391, OVRA A1(1), Observatory Lane, Museum, Vikas Bhavan P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 033; holder of Indian Certificate of Secondary Education Certificate No. TY 90018054 with Index No. T/3366/167 of March 2010, issued by Chairman, Council for the Indian School Certificate Examinations, New Delhi; Indian School Certificate (Year 12) Pass Certificate No. BM 10001746 with Index No. B/8194/034 of March 2012, issued by Chairman, Council for the Indian School Certificate Examinations, New Delhi; Degree of Bachelor of Dental Surgery Certificate No. 0080468 with Register No. 130020584, dated 25-4-2020, issued by the Vice Chancellor, Kerala University of Health Sciences, Thrissur; Compulsory Rotating Resident Internship Certificate with Serial No. 207/2019 with Register No. 130020584 of July 2018, issued by the Principal, PMS College of Dental Science & Research, Vattappara, Thiruvananthapuram; Registration Certificate with Registration No. 24755, date of Registration 21-1-2020, issued by the Registrar, Kerala Dental Council, Thiruvananthapuram; College Certificate No. B1-1987/SSDC/2020 with Admission No. 83, dated 7-12-2020, issued by the Principal, Sri Sankara Dental College, Varkala, Thiruvananthapuram; Ration Card No. 1102026307 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; Birth Certificate (No Name) with Registration No. 186, date of Registration 11-6-1994, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; also known as Ancy S S in the Driving Licence No. 1/4789/2013, dated 7-5-2013, issued by ALA, Thiruvananthapuram; Permanent Account No. DDFPA7886F, issued from Income Tax Department, Government of India; Electoral Identity Card No. YUC0375386, dated 30-6-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Constituency; and known as Ancy Sasikumar Sujatha in the Passport No. Z 3785513, date of issue 1-3-2017, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Ancy Esther Rose and have changed my signature as shown below:

Old Signature: 

New Signature: 

This change will come into effect in all records and public documents related to me.

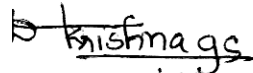
Thiruvananthapuram,  
11-12-2020.

S S ANCY

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Devikrishna G S, Aruvikkuzhi Veedu, Valiyara, Vellanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 543, holder of S S L C Certificate No. K 330650 with Register No. 516117 of March 2010, have changed my signature as shown below:

Old Signature: 

New Signature: 

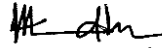
This change will come into effect in all records related to me.


Nedumangad,  
11-1-2021.

DEVIKRISHNA G S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mammed Kutty. M.E, Mele Elambilassery (House), Pazhur P. O., Munnur, Poolacode, Kozhikode Taluk, Kozhikode District, Pin-673 661, holder of SSLC Book No. A986283 with Register No. 394505 of March 1975 have changed my signature as shown below:

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Pazhur,  
13-11-2020.

MAMMED KUTTY. M.E

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prasanth K B, Prasanth Bhavan, Valiyavila, Venganoor, Venganoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 523, holder of S S L C Certificate No. L 007272 with Register No. 108239 of March 2011; have embraced Hinduism from Christian, Pulaya community with the same name. Hereafter I will be a member of Hindu Pulaya Community.

This change will come into effect in all records related to me.

Neyyattinkara,  
9-12-2020.

PRASANTH K B

## NOTIFICATION

I, Vinaya Rajan K, V. G Bhavan, Pottakulam, Kanjiramkulam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. E 485589 with Register No. 16 of September 1993, is corrected as Latin Catholics Christian vide Certificate No. A6/5968/20/K.Dis. dated 24-8-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
11-9-2020.

VINAYA RAJAN K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijin V S, Kottayamvila Roadarikathu Puthen Veedu, House No. 596 A, Vellarada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, holder S S L C Certificate No. E 583038 with Register No. 561856 of June 2005; have embraced Hinduism from Christian, Sambavar Community with the same name.

It is further notified that my minor daughter Abhina V S, holder of Abstract of Admission Register with Admission No. 1546, date of Admission 23-6-2020, issued by the Principal, B.F.M. Residential English Medium School, Mount Sinai, Parasuvaikal, Thiruvananthapuram; Birth Certificate with Registration No. 27168/2012, date of Registration 25-10-2012, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram and my another minor daughter Abhija V S, holder of Birth Certificate with Registration No. 6469/2017, date of Registration 25-3-2017, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram; have embraced Hinduism from Christian, Sambavar Community with the same name respectively. Hereafter we will be the members of Hindu Sambavar Community.

This change will come into effect in all records related to us.

Neyyattinkara,  
14-12-2020.

VIJIN V S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saranya Mol T S, Kottayamvila Roadarikathu Puthen Veedu, House No. 596 A, Vellarada P. O., Neyyattinkara Taluk, Thiruvananthapuram District,

Pin-695 505, holder SSLC Certificate No. H 463026 with Register No. 537946 of March 2008; have embraced Hinduism from Christian, Sambavar Community with the same name. Hereafter I will be a member of Hindu Sambavar Community.

This change will come into effect in all records related to me.

Neyyattinkara,  
14-12-2020.

SARANYA MOL T S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manjusha M, TC 12/461, Poochedivila, Plamoodu, Pattom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 004, have changed the name of my minor son Aswin Santhosh, holder of School Certificate with Admission No. 56812, date of Admission 27-5-2016, issued by the Headmaster, St. Mary's Higher Secondary School, Pattom, Thiruvananthapuram; Birth Certificate with Registration No. 53/2005, date of Registration 17-1-2005, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1102095322 (Sl. No. 3), dated 25-10-2018, issued by Taluk Supply Officer North, Thiruvananthapuram as Aswin M.

This change will come into effect in all records related to him.

Thiruvananthapuram,  
3-11-2020.

MANJUSHA M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manjusha M, TC 12/461, Poochedivila, Plamoodu, Pattom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 004, have changed the name of my minor son Ashin Santhosh, holder of School Certificate with Admission No. 58156, date of Admission 23-5-2017, issued by the Headmaster, St. Mary's Higher Secondary School, Pattom, Thiruvananthapuram; Birth Certificate with Registration No. 10791/2007, date of Registration 17-4-2007, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1102095322 (Sl. No. 4), dated 25-10-2018, issued by Taluk Supply Officer North, Thiruvananthapuram as Ashin M.

This change will come into effect in all records related to him.

Thiruvananthapuram,  
3-11-2020.

MANJUSHA M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, G Sasikala, TC 45/772(2), Puthuval Purayidom, Beemapally, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695.008; holder of S S L C Book No. A 139089 with Register No. 303558 of March 1987; also known as Sainaba in the Ration Card No. 1101077808 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer South, Thiruvananthapuram; Electoral Identity Card No. YUC0477133, dated 27-8-2014, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; is one and the same person. I have embraced Islam Religion from Hindu, Cheramar Community with the name Sainaba. Hereafter I will be a member of Islam Religion and will be known by the name Sainaba only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
14-12-2020.

G SASIKALA

## NOTIFICATION

I, Udaya Kumari. V, Udaya Bhavan, TC 8/1564, Kushakkodu, Thirumala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, do hereby notify for the information of all authorities concerned and the public that my minor son Aswin Raj. U (name changed vide Kerala Gazette Notification Vol. VII, 24th July 2018, Gazette No. 30, Page No. 582), holder of School Certificate with Admission No. 26486, date of Admission 25-5-2019, issued by the Headmistress, St. Xavier's Higher Secondary School, Peyad, Thiruvananthapuram, also known as Ananda Krishnan. S @ Aswin Raj. U in the Birth Certificate with Registration No. 12899/2005, date of Registration 31-8-2005, issued from Thiruvananthapuram Corporation, is one and the same person. Hereafter I have changed his name as Ananda Krishnan. S.

It is further notified that my another minor son Arjun Raj. U (name changed vide Kerala Gazette Notification Vol. VII, 24th July 2018, Gazette No. 30, Page No. 582), holder of School Certificate with Admission No. 9453, date of Admission 17-5-2019, issued by the Headmistress, Government Upper Primary School, Thirumala, also known as Aravindakrishnan. S @

Arjun Raj. U in the Birth Certificate with Registration No. 29382/2009, date of Registration 10-11-2009, issued from Thiruvananthapuram Corporation, is one and the same person. Hereafter I have changed his name as Aravinda Krishnan. S.

The above changes will come into effect in all records related to them.

Thirumala,  
16-12-2020.

UDAYA KUMARI. V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rasheeda. A, Jani Nivas, Pandarakkonam, Panangode P. O., Peringamala, Nedumangad Taluk, Thiruvananthapuram District, Pin- 695 563, holder of S. S. L. C. Book No. F 089676 with Register No. 309827 of March 1994; Electoral Identity Card No. XKI0389429, dated 18-4-2012, issued by the Electoral Registration Officer, Vamanapuram LA Constituency, also known as Rasheeda in the Ration Card No. 1105119994 (Sl. No. 6), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I have changed my name as Rasheeda. J.

This change will come into effect in all records related to me.

Panangode,  
17-2-2020.

RASHEEDA. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vinitha N, Puthuval Puthen Veedu, House No.76, Muramel, Nannattukavu, Pothencode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 584, holder of S S L C Certificate No. F 494339 with Register No. 543722 of March 2006; have embraced Christianity from Hindu, Nadar Community, with the same name. Hereafter I will be a member of Christian Nadar Community.

This change will come into effect in all records related to me.

Nedumangad,  
7-12-2020.

VINITHA N

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prijida P R, Valiyakonathu Veedu, Karayalathukonam, Vencode P. O., Karakulam, Vattappara, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 028; holder of S S L C Book No. I 184021 with Register No. 331881 of March 1996; Pre Degree Examination Certificate with Register No. 44381, dated 28-5-1998, issued by Controller of Examinations, University of Kerala; Ration Card No. 1105180711 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; also known as Prijitha P R in the Marriage Certificate with Book No. 13642, dated 26-8-2002, issued from CSI Church, Kaipadi; known as Prijitha in the Electoral Identity Card No. MMS1349539, dated 2-1-2001, issued by the Electoral Registration Officer, Nedumangad L A Constituency; and known as Beena in the Birth Certificate with Registration No. 722/05, date of Registration 10-3-2005, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Benjose J; is one and the same person. Hereafter I will be known by the name Prijitha P R only.

This change will come into effect in all records related to me.

Nedumangad,  
14-12-2020.

PRIJIDA P R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rejeesh M, Thuthikattu House, Thuravoor P. O., Cherthala Taluk, Alappuzha District, Pin-688 532; holder of S S L C Certificate No. B 117106 with Register No. 217353 of March 2001; Higher Secondary Examination Certificate No. HSE 812563 with Register No. 807272 of March 2003, issued by Board of Higher Secondary Examination, Government of Kerala; Degree of Bachelor of Science Certificate with Register No. 160M14080P00803, dated 1-7-2015, issued by the Vice Chancellor, Annamalai University; and known as Rejeesh M Nair in the Ex Servicemen Identity Card No. KER 13/034700, issued from Indian Navy; Triplicate of Pension Payment Order No. 243201900571, dated 22-1-2019, issued from Office of the Principal Controller of Defence Accounts (Navy), Mumbai; Graduation Certificate No. 60854, dated 31-1-2019, issued by the Commander, Indian Navy; Service and Release Certificate No. 67786, dated 31-1-2019, issued from Indian Navy; Electoral Identity Card No. WMB0582346, dated 2-6-2015, issued by the Electoral Registration Officer, Aroor Constituency; is one and the same person. Hereafter I will be known by the name Rejeesh M Nair only.

This change will come into effect in all records related to me.

Aroor,  
7-1-2021.

REJEESH M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shijan K. K, Kavattukuzhiyil House, Kailasanadu P. O., Parathodu, Udumbanchola Taluk, Idukki, Pin-685 553, holder of SSLC Book No. E489653 with Register No. 236034 of March 1993, in the Birth Certificate of my son Aden K Sijan with Registration No. 436/2013, date of Registration 23-3-2013, issued by Registrar of Birth & Death & Marriage, Kattappana Municipality, and as Shijan Kuriakose in the Election Identity Card No. YTW0128298, dated 24-6-2015, issued by Electoral Registration Officer, Udumbanchola LA Constituency, Driving Licence No. 69/779/2017, dated 10-3-2017, issued by Asst. L.A Udumbanchola, PAN Card No. CLFPK7604G, issued from Income Tax Department, Govt. of India and as Shijan in the Rationcard No. 1630131301 (Sl. No. 3), dated 2-4-2019, issued by Taluk Supply Officer, Udumbanchola and also known as Shijan Kavattukuzhiyil Kuriakose in the Passport No. N 8817904, date of issue 18-3-2016, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Sijan K. Kuriakose and will sign accordingly.

This change will come into effect in all records related to me.

Kailasanadu,  
2-12-2020.

SHIJAN K. K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jais Emmanuel, Emmanuel House, Elappara P. O., Elappara, Peerumade Taluk, Idukki, Pin-685 501, holder of Indian Certificate of Secondary Education (Class -X) Year 2018 Certificate with No. TF 20028791, Unique ID: 6723570, issued from Council for the Indian School Certificate Examinations, New Delhi, Higher Secondary Examination Certificate No. 532358 with Register No. 7140039 of March 2020, issued from Board of Higher Secondary Examinations, Thiruvananthapuram, Passport No. U6901023 date of issue 26-10-2020, issued by Regional Passport Officer, Cochin, and as Jais in the Ration Card No. 1631058414 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Peerumade and also known as Jais. K the Birth Certificate with Registration No. 494, date of Registration 30-9-2002 issued by Registrar of Births & Deaths, Thatchanallur Ward Office, Tirunelveli Municipal Corporation is one and the same person. Hereafter I will be known by the name Jais Emmanuel only.

This change will come into effect in all records related to me.

Elappara,  
2-12-2020.

JAIS EMMANUEL



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Selvaraj. M, Nellimala Estate, Vandiperiyar P. O., Peerumade Taluk, Idukki, Pin-685 533, have changed the name of my minor son Ajay. A, holder of SSLC No. U 561538 with Register No. 324610 of March 2019, Plus Two Commerce Course Certificate with Admission No. 2458, date of Admission 27-5-2019, issued by Principal, Panchayath Higher Secondary School, Vandiperiyar, Birth Certificate with Registration No. 435/2004/16, date of Registration 3-2-2004, issued from Erode City Municipal Corporation, Tamilnadu as Ajay. S.

It is further notified that the Community which is wrongly entered as Hindu, General in his SSLC No. U 561538 with Register No. 324610 of March 2019 is corrected as Hindu, Pallan vide Certificate No. G1-7578/20/KDis, dated 19-11-2020, issued by Tahsildar, Peermade.

The above changes will come into effect in all records related to him.

Vandiperiyar,  
1-12-2020.

SELVARAJ. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George Kutty, Cheruvil House, Karulai Post, Nilambur Taluk, Malappuram District, Pin-679 330, holder of School Admission Register Extract with Admission No. 1892, date of Admission 22-5-1980, of K.M.H.S., Karulai, as Georgekutty in the Electoral Identity Card No. KLO5/032/447667, dated 5-12-1998 issued by the Electoral Registration Officer, Nilambur Constituency as Charuvil George Kutty in the Passport No. S 6700048, date of issue 1-10-2018 issued from the Passport Office, Kozhikode, as George in the Birth Certificate with Registration No. 114/1995, date of Registration 22-7-1995, issued by the Registrar of Birth and Death, Karulai Grama Panchayath, of my son Joshin. C. George, and in the Birth Certificate with Registration No. 204/1990, date of Registration 26-12-1990 issued by the Registrar of Birth and Death, Karulai Grama Panchayath, of my daughter Josi C George, as C. T. George in the Birth Certificate with Registration No. 127/1992, date of Registration 25-7-1992, issued by the Registrar of Birth and Death, Karulai Grama Panchayath, of my another daughter Johncy C George, as George C. T. in the SSLC, with Registration No. 20140658143, of May 2014, of Karnataka Secondary Education Examination Board, Government of Karnataka,

of my son Joshin C George, and as George Cheruvil in the S.S.L.C. No. F 469575, with Register No. 225333, of June 2006, of my daughter Josi C George, is one and the same person. Hereafter I have changed my name as George Cheruvil Thomas.

This change will come into effect in all records related to me.

Karulai,  
25-11-2020.

GEORGE KUTTY

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Veeramani P G, s/o. Premachandran, Puthanpurayil House, Ayancheri P. O., Villiappally (via), Vatakara Taluk, Kozhikode District, Pin 673 541, holder of SSLC Book No. D 509183 with Register No. 365081 of March 2004, issued from the Board of Public Examinations, Kerala, known as Veeramani in the Election Identity Card No. LHY1890813 dated 21-2-2008 issued by the Electoral Registration Officer, Meppayyur, LA Constituency, in the Ration Card No. 2161043634 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Vatakara, also known as Veeramani Premachandran Giriya in the Passport No. S0834634 dated 21-6-2018 issued by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Prajith. P. G.

This change will come into effect in all records related to me.

Ayancheri.

VEERAMANI P G

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreekumar. M. K, Sreenilayam, Pathiyarakkara P. O., Vatakara, Vatakara Taluk, Kozhikode District, Pin- 673 105, holder of SSLC Book F 132538 with Register Number 420972 of March 1991, also known as Sreekumar in the Ration Card No. 2161052686 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Vatakara Taluk is one and the same person. Hereafter I have changed my name as Sreekumar S Nambiar.

This change will come into effect in all records related to me.

Pathiyarakkara,  
10-11-2020.

SREEKUMAR. M. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chandini Anand C, Chalil (House), Vakayad P. O., Naduvannur, Kozhikode, Koyilandy Taluk, Kozhikode District, Pin- 673 614 holder of SSLC Book No. T563872 with Register No. 297315 of March 2018, in the Higher Secondary Examination Certificate No. 360651 with Register No. 7266946 of March 2020, issued from the Board of Higher Secondary Examination, Govt. of Kerala, entered as Chandni Anand. C in the Birth Certificate with Registration No. XII 8407 date of Registration 22-5-2002 issued by the Sub Registrar of Births and Deaths, Circle XII Corporation of Calicut, entered as Chandni Anand in the Ex-Serviceman Certificate of my Father's Certificate No. KGR-10-10616 dated 8-11-2000 Sl. No. CMP/346/2000 entered as Devananda in the Ration Card No. 2160205452 (Sl. No. 4) issued on 22-10-2019 issued by the Taluk Supply Officer, Koyilandy Taluk, is one and the same person. Hereafter I have changed my name as Ivana. D.

This change will come into effect in all records related to me.

Kozhikode.

CHANDINI ANAND C

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dantia Joseph, Pooja House, Kadalur P. O., Koyilandy, Koyilandy Taluk, Kozhikode District, Pin - 673 529, holder of SSLC Certificate No. 097530 with Register No. 218456 of March 1999, in the Higher Secondary Examination Folio B No. 13368 of April 2001, with Register No. 27370 issued from the University of Calicut, in the BSS Diploma in Pre Primary Education Course Certificate with Register No. 60070 dated on 10-5-2011 by the Central Bharat Sevak Samaj, New Delhi, in the PAN Card No. EQPPD1394M issued from Income Tax Department, Government of India, in the Driving License No. 56/7822/2018 issued on 25-9-2018 by the Assistant LA Koyilandy, also known as Pooja in the Marriage Certificate No. 259/2003 issued on 12-4-2003 by the Arya Samaj Mandir, Ram Mohan Road, Puthiyara, Calicut-673 004 is one and the same person. Hereafter I have embraced Hindu Religion from Christian Religion and have changed my name as Pooja.

This change will come into effect in all records related to me.

Koyilandy.

DANTIA JOSEPH

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreenivasan. S, Alayambra (House), Muthukad P.O., Peruvannamuzhi (via), Koyilandy Taluk, Kozhikode District-673 528 holder of S.S.L.C Book No. G 180411 with Register No. 105590 of March 1994, in the Driving License No. KL7720190016580 issued on 6-5-2019 by the SRT0, Perambra. Entered as Sreenivasan in the Election Identity Card No. DYX1252980 issued on 20-9-2015 by the Electoral Registration Officer, 24 Perambra LA Constituency is one and the same person. Hereafter I have changed my name as Saji. S.

This change will come into effect in all records related to me.

Muthukad.

SREENIVASAN. S

## NOTIFICATION

I, Rajeev Kumar. P, Puzhakkara House, Pantheerankavu P. O., Kozhikode Taluk, Kozhikode District - 673 019, do hereby notified for the information of all concerned authorities and the public that my minor son Ridu Krishna, holder of Birth Certificate with Registration No. XII/20821/2004 date of Registration 15-12-2004 issued by the office of the Sub Registrar of Births & Deaths, Circle Corporation of Calicut, entered as Ridu Krishna P in the Extract of School Admission Register with Admission No. 39007, date of Admission 8-5-2018 issued by the Headmistress, G.V.H.S.S., Feroke, Feroke P. O. 673 631, Kozhikode, is one and the same person. Hereafter I have changed his name as Ridik Krishna. P.

This change will come into effect in all records related to him.

Pantheerankavu,  
4-10-2020.

RAJEEV KUMAR. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chinnu Mol P M, Palangattu Meathal (House), Kanniparamba P. O., Kozhikode Taluk, Kozhikode District, Pin- 673 661, holder of SSLC Book No. S644095 with Register No. 469451 of May 2017 and UA764257 with Register No. 101502 of March 2019, in the Birth Certificate with Registration No. XII/16060/2001, date of Registration 28-8-2001 issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, also known as Chinnu Mol in the Ration Card No. 2159078405 (Sl. No. 6) issued on 15-3-2017 issued by the Taluk Supply Officer, Kozhikode Taluk, is one and the same person. Hereafter I have changed my name as Haritha P M.

This change will come into effect in all records related to me.

Kozhikode.

CHINNU MOL P M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nejimu. U. P., Nottam Thodika House, Melekottivattam, Neeleswaram P. O., Mukkam, Kozhikode Taluk, Kozhikode District, Pin - 673 582, holder of Duplicate SSLC Book No. B J 727717 with Register No. 130380 of March 1997 and Register No. 419492 of 1998 March, entered as Najuma in the Birth Certificate of my daughter Marva Abdul Azeez (Registration No. 1619/2010 date of Registration 9-9-2010 issued by the Registrar of Births and Deaths, Mukkam Grama Panchayat), in the Birth Certificate of my daughter Afna Azeez N. T (Registration No. XII/6350/2001 date of Registrtrion 2-4-2001 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut ) known as Nejma U P in the Birth Certificate of my daughter Aisha Irin Azeez (Registration No. 1371/2007 date of Registration 22-8-2007 issued by the Registrar of Births and Deaths, Mukkam Municipality), entered as Najma U P in the PAN Card No. EEKPP8076M issued by the Income Tax Department, Govt. of India, also known as Najma in the Ration Card No. 2159304924 issued on 20-3-2019 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I will be known by the name Najma U P only.

This change will come in to effect all records related to me.

Mukkam.

NEJIMU. U. P.

## NOTIFICATION

I, Abdul Salam K, Kayanikkal (House), Meenchantha Gate, Arts College P. O., Kozhikode Taluk, Kozhikode District -673 018, do hereby notified for the information of all concerned authorities and the public that my minor daughter Sulaikha beevi. K, holder of Birth Certificate with Registration No. 1485/051 date of Registration 18-11-2005 issued by the Sub Registrar of Births & Deaths, Feroke Grama Panchayat, in the extract of School Admission Register with Admission No. 21609, date of Admission 11-5-2015 issued by the Headmistress, GVHSS Meenchantha, Kozhikode-18, entered as Sulaikha beevi in the Ration Card No. 2159215844 (Sl. No. 4) issued on 15-3-2017 issued by the Taluk Supply Officer, Kozhikode Taluk is one and the same person. Hereafter I have changed her name as Faiza Zulaiha. K.

This change will come into effect in all records related to her.

Kozhikode.

ABDUL SALAM K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahna.P, Vattakkandathil (House), Padanilam P. O., Kunnamangalam, Kozhikode Taluk, Kozhikode District, Pin- 673 571, holder of SSLC Book No. C 324149 with Register No. 238412 of

March 2003, in the Driving License No. 57/3290/2018 issued on 16-4-2018 by the Assistant LA, Koduvally, entered as Shahana. P in the K-TET Certificate No. KTET-36100 with Register No. 4071452 on 1-2-2014 by the Secretary Board of Examinations (K-TET), Kerala is one and the same person. Hereafter I will be known my name as Shahna. P only.

This change will come into effect in all records related to me.

Padanilam.

SHAHNA. P

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dinesh Kumar. M, 'Sonus', Madathil, Perumanna, Kozhikode Taluk, Kozhikode District, Pin - 673 019, holder of S.S.L.C. Duplicate Book No. AD 406579 with Register No. 75588 of March 1983, also known as Dineshkumar. M in the Permanent Account No. DXVPD9493K, issued from Income Tax Department, Government of India, known as Dinesh Kumar in the Ration Card No. 2159295888 (Sl. No. 4), dated 6-9-2018, issued by the Taluk Supply Officer Kozhikode, and in the Electoral Identity Card No. NVK0648121, dated 22-10-2015, issued by the Electoral Registration Officer, Kunnamangalam Assembly Constituency, is one and the same person. Hereafter I have changed my name as Dinesh Perumanna and will sign accordingly.

This change will come into effect in all records related to me.

Perumanna,  
10-11-2020.

DINESH KUMAR. M

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jithu P Sony, Thondanmala (House), Chelavoor P.O., Kozhikode Taluk, Kozhikode District, Pin-673 008, holder of Central Board of Secondary Examination Certificate S. No. SSE/2018/1816273 with Register No. 4362652 issued on 29-5-2018 by CBSE Delhi, in the Higher Secondary Examination Certificate No. 373201 with Register No. 7280145 of March 2020 issued from the Board of Higher Secondary Examination, Govt. of Kerala, in the Birth Certificate with Registration No.756/01 date of Registration 6-9-2001 issued by the Secretary & Registrar of Births and Deaths, Thamarassery Grama Panchayat, in the PAN Card No. NMSPS1205Q issued by the Income Tax Department, Government of India, have embraced Islam Religion from Christian RC Community and have changed my name as Adhil Abdul Latheef.

This change will come into effect in all records related to me.

Chelavoor,  
16-11-2020.

JITHU P SONY



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajitha Kumar P. V, Puthiya Veetil (House), Cholakkal Paramba, Kolayithazham, Karanthur P. O., Kozhikode Taluk, Kozhikode District, Pin- 673 571, holder of SSLC Book No. F 208028 with Register No. 410855 of March 1984, 6664 of September 1984 and 194284 of March 1989, in the Birth Certificate of my Son Abhimanyu P V (Registration No. XII/2172/2004, date of Registration 21-2-2004 issued by the Health Officer and Registrar of Births and Deaths, Kozhikode Corporation, Kozhikode, Kerala, India), entered as Ajitha Kumar Puthiya Veetil in the Passport of my wife Smitha Das Passport No. J7617731 issued on 22-6-2011 issued by Assistant Passport Officer, Passport Office, Kozhikode, in the Passport of my son Abhimanyu Passport No. R6075187 issued on 31-5-2018 issued by Passport Officer, Passport Office, Kozhikode, entered as Ajitha Kumar in the Passport No. K6671075 issued on 16-10-2012 issued by Assistant Passport Officer, Passport Office, Kozhikode, entered as Ajitha Kumar. P in the PAN Card No. CRKPP0254J issued by the Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Ajith Kumar. P. V

This change will come into effect in all records related to me.

Kozhikode.

AJITHA KUMAR P. V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prabha M.G, 38/2427C, Nushara (House), Near Pisharikavu, Edakkad, West Hill P. O., Kozhikode Taluk, Kozhikode District, Pin- 673 005, holder of SSLC Book No. 363674 with Register No. 230200 of March 1977, 43972 of September 1977, 43895 of March 1978, and Book No. 793677 with Register No. 8794 of September 1978, 64894 of September 1979, 68527 of March 1981, entered as M.G. Prabha in the Marriage Certificate with Registration No. 56/2010 date of Registration 27-2-2010 by the Registrar of Marriage and Secretary Arikkulam Grama Panchayat, entered as Prabha Vasudevan in the Passport No. P4608930 issued on 17-10-2016 by the Passport Officer, Passport Office, Kozhikode, in the Election Identity Card No. YTA0464511 issued on 6-7-2015 by the Electoral Registration Officer, 27, Kozhikode North, and also as M.G. Prabha Vasudevan in the Certificate of Service from Indian Navy of my Husband Azhakoth Parambath Vasudevan (Service No. 104946R, Rank LRO (Tel) issued by Captain Bureau of Sailors,

Bombay is one and the same person. Hereafter I will be known by the name as Prabha Vasudevan only consequent on my marriage.

This change will come into effect in all records related to me.

Kozhikode,  
20-11-2020.

PRABHA M.G

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ayammed Kutty. K. C, Karunichalil House, Vavad P. O., Koduvally, Thamarassery Taluk, Kozhikode District, Pin - 673 572, holder of Abstract of School Admission Register No. 2810 with date of Admission 19-5-1969 issued by the Headmaster, Govt. High School, Thamarassery, entered as Ayammed Kutty in the PAN Card No. AFQPA6306L issued from Income Tax Department, Government of India, known as Ayammed Kutty Karunichalil in the Passport No. J6857509 issued on 9-5-2011 by the Superintendent, Passport Office, Kozhikode, entered as Ahammad kutty in the Election Identity Card No. NLH0443788 issued on 22-10-2015 by the Electoral Registration Officer, Koduvally LA Constituency, in the Ration Card No. 2178086036 (Sl. No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, also known as Ahammad Kutty. K.C.N in the SSLC Certificate of my son Jabir. K C Certificate No. J280277 with Register No. 129326 of March 1997 is one and the same person. Hereafter I will be known by the name Ahammad Kutty. K.C.N only.

This change will come into effect in all records related to me.

Koyilandy.

AYAMMED KUTTY. K. C

## NOTIFICATION

I, Sreekanth K S, Kalappurackal House, Meenmutty P. O., Kodanchery, Thamarassery Taluk, Kozhikode District, Pin-673 580, do hereby notify for the information of all concerned authorities and public that my Community, which is wrongly entered in the SSLC Book No. M 584832 with Register No. 214603 of March 2012 as Hindu, Mala Muthan is corrected as Hindu-Muthuvan vide Certificate No. K.Dis-14680/2017/CI dated 27-10-2020 issued by the Tahsildar, Taluk Office, Thamarassery.

This correction will come into effect in all records related to me.

SREEKANTH K S

## NOTIFICATION

I, Saidalavi . V, Vellodathil House, Chalilpadam, Perumugham P. O., Feroke Taluk, Kozhikode District - 673 631, do hereby notify for the information of all concerned authorities and the public that my minor son Muhammed Jasim. P, holder of Birth Certificate with Registration No. 177/04 date of Registration 23-2-2004 issued by the Sub Registrar of Births & Deaths, Feroke Grama Panchayat, holder of SSLC Book No. U268955 with Register No. 455341, of March 2019. Hereafter I have changed his name as Muhammed Jasim. V.

This change will come into effect in all records related to him.

Feroke.

SAIDALAVI .V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Yasir. P, Vellodathil (House), Chalilpadam, Perumugham P. O., Feroke Taluk, Kozhikode District - 673 631, (name changed vide Page No. 124) Gazette No. 5 dated on 29-1-2013, holder of S.S.L.C Book No. T621315 with Register No. 291012 of March 2018, in the Higher Secondary Examination Certificate No. 388276 with Register No. 7296031 of March 2020, issued from the Board of Higher Secondary Examination, Govt. of Kerala, in the Birth Certificate with Registration No. 699/2002 date of Registration 14-7-2002 issued by the Sub Registrar of Births & Deaths, Feroke Grama Panchayat. Hereafter I have changed my name as Muhammed Yasir. V.

This change will come into effect in all records related to me.

Feroke,  
19-11-2020.

MUHAMMED YASIR. P

## NOTIFICATION

I, Bini A, Bini Nivas, Emily, Kalpetta North Post, Kalpetta, Vythiri Taluk, Wayanad District, Pin-673 122, do hereby notify for the information of all concerned authorities and the public that, my Community which is wrongly entered in my S.S.L.C Book No. F 157922 with Register No. 160315 of March 2006, as Hindu Mannan (SC) is corrected as Hindu-Vannan (SC) vide Community Certificate No. A1/623/2020 dated 17-3-2020 issued by Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Kalpetta,  
24-11-2020.

BINI A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Savith A. P., Aaparambil House, Puthoorvayal P. O., Vythiri Taluk, Wayanad District, Kerala Pin-673 121, holder of SSLC No. M 525137 with Register No. 161863 of March 2012, in the Driving Licence No.12/2280/2016, dated 14-6-2016

issued by Assistant L.A. Wayanad also known as Savith Aaparambil, in the Passport No. L 9685474 date of issue 6-6-2014 from Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Muhammad Sabith A. P.

This change will come into effect in all records related to me.

Puthoorvayal,  
1-12-2020.

SAVITH A. P.

## NOTIFICATION

I, Sukanya NS, Nagarath House, Kalloor, Noolpuzha P. O., Sulthan Bathery Taluk, Wayanad District, Pin-673 592, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pathyan, OEC in my SSLC No. P 105795 with Reg. No. 165795 of March 2014 is corrected as Hindu, Thiyya, OBC vide Certificate Ref. No. B3-9351/19 dated 24-12-2019 issued by Tahsildar, Sulthan Bathery Taluk.

This correction will come into effect in all records related to me.

Kalloor,  
1-12-2020.

SUKANYA NS

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Selvarani S., Shahana Quarters, Mottammal Road, South Bazar, Kannur District, Pin-670 002, have changed the name of my minor son Shakthidharan M., holder of School Certificate with Admission No. 7904, date of Admission 28-5-2020 issued by the Headmistress, Chovva Dharma Samajam U.P. School, Chovva, Birth Certificate with Registration No.1981, date of Registration 22-7-2010 issued by the Registrar of Births & Deaths, Cantonment Board, Cannanore, as Akhil M.

It is further notified that, I have changed the name of my minor daughter Abhinaya T. holder of School Certificate with Admission No.7908, date of Admission 28-5-2020 issued by the Headmistress, Chovva Dharma Samajam U.P. School, Chovva, Birth Certificate with Registration No. 2161/2012, date of Registration 24-4-2012 issued by the Registrar of Births and Deaths, Kannur Municipality, as Abhinaya M.

It is further notified that, I have changed the name of my another minor son Rahul T., holder of School Certificate with Admission No. 7877, date of Admission 27-5-2020 issued by the Headmistress, Chovva Dharma Samajam U.P. School, Chovva, Birth Certificate with Registration No. 1564/2014, date of Registration 20-3-2014 issued by the Registrar of Births and Deaths, Kannur Municipality, as Rahul M.

The above changes will come into effect in all records related to them.

Kannur,  
27-10-2020.

SELVARANI S.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sithara G. A., Kudirapadi House, Patla P. O., Kasaragod District, Pin-671 124, holder of Extract of School Admission Register with Admission No. 20133, date of Admission 23-5-2006 issued by the Headmistress, TIHSS Naimarmoola, P.O. Vidyanagar, Kasaragod, Driving Licence No. 14/11377/2018 dated 31-12-2018 issued by the ALA, Kasaragod, PAN Card No. KDUPS9107R issued from Income Tax Department, Govt. of India, have changed my name as Sahala.

This change will come into effect in all records related to me.

Patla,

30-11-2020.

SITHARA G. A.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Savitha A., Adka House, Ichlangod P. O., Mangalpady, Manjeshwar Taluk, Kasaragod District, Pin-671 324, holder of S.S.L.C. No. I-196533 with Register No. 538152 of March 2009, Certificate No. 644670 with Register No. 200140 of March 2011, issued from Department of Pre-University Education, Govt. of Karnataka, Bachelor of Commerce Certificate Sl. No. 1091/2015, Reg. No. 112280261 dated 14-9-2015 issued from Mangalore University, Master of Commerce Certificate Sl. No. 15993/2019, Reg. No. 158549589 dated 13-1-2020 issued from Distance Education Programme, Mangalore University, Birth Certificate with Registration No. 01/2011 issued by the Chief Registrar of Births and Deaths, Govt. of Karnataka, PAN Card No. BLXPA3683C issued by the Income Tax Department, Govt. of India, Election Identity Card No. UVF0431585 dated 10-1-2014 issued by the Electoral Registration Officer, Manjeshwar LA Constituency, Ration Card No. 2481028434 (Sl. No. 3) dated 3-7-2017 issued by the Taluk Supply Officer, Manjeshwar have changed my name as Sahana and will sign accordingly.

This change will come into effect in all records related to me.

Kasaragod,

3-12-2020.

SAVITHA A.

## ക്ഷേമസുരക്ഷാ വകുപ്പ്

ഇ-ദർഘാസ് പരസ്യം

നമ്പർ സി3-8150/2020/CFS.

2020 ഡിസംബർ 21.

തിരുവനന്തപുരം ഗവൺമെന്റ് അനലിസ്റ്റ് ലാബിലേക്കും എറണാകുളം/കോഴിക്കോട് ജില്ലകളിലെ റീജിയണൽ അനലിറ്റിക്കൽ ലാബുകളിലേക്കും 2020-21 കാലയളവിൽ സർട്ടിഫൈഡ് റഫറൻസ് മെറ്റീരിയൽസ്, സ്റ്റാൻഡേർഡ് റഫറൻസ് മെറ്റീരിയൽസ് തുടങ്ങിയവ വാങ്ങുന്നതിന് ഇ-ദർഘാസ് ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—C3-8150/2020.

ഇനം—സർട്ടിഫൈഡ് റഫറൻസ് മെറ്റീരിയൽസ് ആന്റ് സ്റ്റാൻഡേർഡ് റഫറൻസ് മെറ്റീരിയൽസ്.

അടങ്കൽ തുക—₹ 5,00,000.

നിരതദ്രവ്യം—₹ 5,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 1,000 + GST 12%

ദർഘാസ് ഫോറത്തിന്റെ വിലയും നിരതദ്രവ്യവും സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യ, തിരുവനന്തപുരം ട്രഷറി ബ്രാഞ്ചിൽ ഇന്റർനെറ്റ് ബാങ്കിംഗ്/എൻ.ഇ.എഫ്.ടി. മുഖേന ഒടുക്കേണ്ടതാണ്.

ടെണ്ടർ സംബന്ധിച്ച രേഖകൾ കേരള സർക്കാരിന്റെ ഔദ്യോഗിക ഇ-ടെണ്ടർ വെബ്സൈറ്റിൽ ലഭ്യമാണ്. <http://www.etenders.kerala.gov.in/nicgep/app>-യിൽ നിന്നും ഡൗൺലോഡ് ചെയ്ത് ഉപയോഗിക്കാവുന്നതാണ്.

ബിഡ്സ്, ടെണ്ടർ ഡോക്യുമെന്റ് എന്നിവ സാധുവായ ഡിജിറ്റൽ സിഗ്നേച്ചർ രേഖപ്പെടുത്തി ഓൺലൈൻ മുഖേന സമർപ്പിക്കേണ്ടതാണ്.

അതാതു ടെണ്ടറുകളിൽ അപ്ലോഡ് ചെയ്തിട്ടുള്ള ബി.ഒ.ക്യു. മാത്രം ഉപയോഗിക്കുക. അല്ലാത്തവ നിരസിക്കുന്നതാണ്.

കേരള സർക്കാരിന്റെ ദർഘാസ് നിയമാവലിക്കനുസരിച്ചുള്ള സമ്മതപത്രം ₹ 200 വിലയുള്ള മുദ്രപത്രത്തിൽ സമർപ്പിക്കേണ്ടതാണ്.

ടെണ്ടറിൽ ക്വാട്ട് ചെയ്യുന്ന ഇനങ്ങൾ നിർദ്ദേശിക്കപ്പെട്ടിട്ടുള്ള സ്പെസിഫിക്കേഷൻ അനുസരിച്ചുള്ളതായിരിക്കണം. അല്ലാത്തവ നിരസിക്കുന്നതാണ്.

വിജയിയാകുന്ന ടെണ്ടറുകാരൻ ടി ഇനങ്ങൾ തിരുവനന്തപുരം, പത്തനംതിട്ട, എറണാകുളം, കോഴിക്കോട് ജില്ലകളിലെ അനലിറ്റിക്കൽ ലാബുകളിൽ വിതരണം നടത്തേണ്ടതാണ്.

പർച്ചേസ് നടത്താൻ ഉദ്ദേശിക്കുന്ന ഇനങ്ങളുടെ എണ്ണത്തിൽ കുറവ് വരുത്തുന്നതിനോ എണ്ണം കൂട്ടുന്നതിനോ ടെണ്ടർ ക്ഷണിക്കുന്ന അധികാരിക്ക് അധികാരം ഉണ്ടായിരിക്കുന്നതാണ്.

ഓൺലൈൻ മുഖേന ബിഡ് സമർപ്പിക്കുന്നതിൽ കാലതാമസമോ തടസ്സങ്ങളോ ഉണ്ടായാൽ ടെണ്ടർ ക്ഷണിക്കുന്ന അധികാരിക്ക് യാതൊരു ഉത്തരവാദിത്വവും ഉണ്ടായിരിക്കുന്നതല്ല.